problems

SHRI SATYA NARAYAN SINHA:

If the hon, Member wants more time,

he may be given.

SHRI BHUPESH GUPTA: But it is a question of the right of the House. Is it right for the House to be called upon to discuss and consider these things in . . . .

MR. DEPUTY CHAIRMAN: That is all right. The House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at half-past two of the clock, the Vice Chairman (Shri Akbar Ali Khan) in the Chair.

RESOLUTION RE. APPOINTMENT OF EXPERT COMMITTEE TO STUDY DEVELOPMENTAL PROBLEMS OF ECONOMICALLY UNDERDEVELOPED STATES—continued.

SHRI P. D. HIMATSINGKA: Vice-Chairman, I said earlier that industrially this country is very much underdeveloped and that whatever industries exist at present and whatever development you see, apart from the recent additions, have all been due to the efforts of the industrialists who set up these industries in spite of the difficulties that were existing during the foreign rule. The country is now self-sufficient in a number of things. Large expansion has taken place and is taking place in the case of engineering industries, both big and small, and there is all-round activity in many places. Sir, my hon. friend, Mr. Bhupesh Gupta, that the banks should be nationalised and he also said that the public sector should come into the picture in place of the private sector. As I

earlier, whatever industries you see in the country today were set up by industrialists and the banks have been giving as much support as they reasonably can, having regard to the meagre finances that they have. State aid, according to the Industrial Policy, has a very wide scope especially in regard to the starting of new industries. There are a number of industries which can be started only by the State largely because the private sector has not got sufficient resources, especially in the case of industries like the steel industry and so on, which require large sums of money which are not available with the private sector. One can understand Mr. Bhupesh Gupta saying that one should act as complementary to the other; that is, industries which can be taken up and started by private industries or by private citizens of the country should be started them and the State should come in only when there are some basic industries to be started which need very large capital and extensive knowhow. In such ways the country will advance but I have not been able to understand as to how the nationalisation of banks will advance industrialisation. As you know, Sir, the Reserve Bank is a nationalised bank; so is the State Bank of India. State Bank has got about 700 branches including the sub-offices and there are over 400 full-fledged branches and the State Bank has over Rs. 400 crores in deposit. There are State Industrial Finance Corporations. Therefore, there is no dearth of capital but the fact is that in the country we have not got a large number of persons who know the ins and outs or the requirements for the starting of industries. Therefore, what is necessary is that Government should step in and help those persons who want to start industries. I do not understand how this expert committee will help in further industrialisation in the country. The Mover himself has indicated in his speech that the Planning Commission is standing in the way of further pro-

gress, the import-export restrictions are standing in the way and so on. That is correct. As a matter of fact, too much of regimentation at different stages, at practically every stage, retards the progress and delays the starting of industries. As you know, Sir, so far as regional disparities are concerned, we have got the Industries (Development and Regulation) Act which was passed in 1951 under which no one can start any industry without getting a licence and the licensing authority which is at a high level will be entitled to say where it should be set up, how much expansion should and so on. Therefore. take place there is that Act if an Act is necessary to regulate the starting of industries in regard to location, nature and so on. Therefore, there is no dearth of regulation and there is no dearth of directives being issued at different The Planning Commission is levels. an expert body and the different States have got their own arrangements for suggesting where industries should be set up and in a number of cases the States have been doing that. Wherever the States have been active. they have been able to push forward the setting up of a number of industries. What is needed is more liberal advances being made by the State Bank and other banks to persons who put forward sound propositions for starting industries. Whenever Communist friends get an opportunity of saying something against banks or private industrialists, they do not let the opportunity go but when the Communist Party was in power in you know, Kerala, as the muchmaligned Birla Brothers were induced to start an industry. They gave them favourable terms and terms much more favourable than industrialists were entitled to under the Act. They said that they would not enforce a particular section of the labour law and so on. Therefore, they were intelligent enough to know who the party was who would industries: could start otherwise there was no love lost between them. What is important is that persons

who have the capacity to start industries, be they big or small, should be helped by the State in different ways. As a matter of tact, Government has been helping in different areas with different kinds of help. For example, finance is being advanced by different banks, by the Industrial Finance Corporation, by the Industrial Credit and Investment Corporation and so on. Government has also been giving guarantees in respect of foreign loans to enable expansion or the setting up of new industries. The method that is being followed now is the right More controls or the taking over all the industries will not only not help the cause of further industrialisation but will come in the way of industrialisation. If a man wants to issue further capital, cannot do it without the consent of the Controller of Capital Issues. at every stage control is there which can guide people, if they want properly to do all these things, and as a matter of fact that is being done but I am afraid that the Committee that has been suggested will in no way help in developing industries or in removing the backwardness in the country. The facts and figures quoted by Dr. Gour about deposits and advances only go to show that the country is in a poor state of affairs. There is not enough money in the country which can be made available development of industries. That condition has to be removed. At present, according to the resources available the State is doing that and I think if proper steps are taken, the country will go forward and country will be industrialised different areas will have different industries suitable according to the site, according to the circumstances and according to the raw materials and other things available in that area. Therefore, I oppose the Resolution that has been moved by my hon. friend, Dr. Subba Rao.

श्रीमती कृष्णा कुमारी (मध्य प्रदेश) : उपाध्यक्ष महोदय, भ्राज भारत में श्रीद्योगी-करण तथा विकास के भ्रन्य कार्यों के लिये [श्रीमती कृष्णा कुमारी]
इतनी दौड़धूप मची हुई है श्रौर हमारे भाई
डा॰ सुब्बाराव ने जो यह रिजोल्यूशन पेश
किया है उस के श्राधार पर मैं अपने प्रदेश की
कुछ हालतों का वर्णन करती हूं । मैं विन्ध्य
प्रदेश, जोिक मध्य प्रदेश का एक हिस्सा है,
वहां से श्राई हूं श्रोर वहां पर जो कार्य इस
समय हो रहे हैं उस के बारे में मैं यहां
श्राप के समक्ष वर्णन करना चाहती हूं श्रौर
उस श्रोर श्राप का ध्यान श्राक्षित करना
चाहती हूं । इतने श्रधिक विकास के युग में
भी श्राज वह इलाका इतना पिछड़ा हुश्रा है
कि श्रभी वहां पर कोई श्रौद्योगीकरण नहीं
हो रहा है।

उपाध्यक्ष महोदय, जब विध्य प्रदेश सरकार थी उस समय इंडस्ट्री का काम ग्राठ जिलों में बराबर हो रहा था, पर ग्राज एक साल के करीब हो गया टीकमगढ़, पन्ना सीधी जिलों से वह काम यकायक ठप कर दिया गया ग्रीर वहां से दफ्तर हटा दिये गये ग्रीर वही काम दूसरी जगहों पर ले जा कर किया जा रहा है। समझ में नहीं ग्राता कि जिन लोगों को राहत मिल रही थी ग्रीर काम करने के लिये मौका मिल रहा था उन के लिये रास्ता क्यों बन्द कर दिया गया है।

रीवां जिले में एक रामपूर बांध योजना थी भौर जहां तक मुझे ख़याल है शायद ६ लाख रु० उस के लिये तय हुए। उस काम को शरू करने के लिये मैटीरियल भी वहां पर काफी गिर चका था पर तीन, चार माह के अरसे से ऐसा हो रहा है कि वहां से मैटीरियल भी हटा लिये गये या नीलाम कर दिये गये श्रीर वह योजना भी ठप हो गई ग्रौर इस के लिये कहा जाता है कि बांध योजना के विशेषज्ञ नहीं मिले जोकि उस का सर्वेक्षण करें भौर ग्रच्छी तरह से देखभाल कर के ग्रपनी राय दे सकें। ऐसी हालत में जबकि वह योजना पहली पंचवर्षीय योजना के अन्तर्गत औद्यो-गीकरण के नीचे आ चुकी थी और आज जबिक द्वितीय पंचवर्षीय योजना का यह चौथा साल चल रहा है तब यह कह देना कि विशेपज्ञों

की कमी इतने जोरों से बढ़ रही है तो म समझती हं कि जह तक ग्रीचोगीकरण का सम्बन्ध है वहां तक हर एक प्रदेश को अपने यहां विशेषज्ञों की समिति बनानी चाहिये जिस से वे यह देखें कि जहां पर योजना के अनुसार काम नहीं हो रहा है वहां उस स्रोर विशेष ध्यान दें। देखा यह जाता है कि भारत सरकार काफी रुपया ग्रौद्योगीकरण के लिये दे रही है पर प्रदेश सरकारें उस भ्रोर विशेष ध्यान नहीं देतीं। जहां पर प्रदेश सरकार को सुचारू रूप से खर्च करना चाहिये वहां पर वह चीज न हो कर ग्रनगंत खर्च में वह रुपया चला जा रहा है। देखने में तो श्राज यह श्रा रहा है कि हमारे बहुत से ब्लाक खुल रहे हैं ग्रौर खुले हुए भी हैं पर जब हम उ के कामों को देखते हैं, उस स्रो : निगाह दौड़ाते हैं तो यह पाते हैं कि कहीं पात सात में कोई एक कुँग्र किसी जगह खो िया। पांच साल में वे कौन सा काम ऐसा करते हैं जिस से जनता को ग्रागे बढ़ने को सहारा मिले यह देखने में नहीं माल्म पड़ता श्रौर यह भी नजर नहीं श्राता कि श्रागे के श्रौद्योगीकरण से हमारी जनता को कितना फायदा पहंचेगा स्रौर किस रूप में होगा । बहत सी ऐसी जगहें हैं जहां पर कि अनेकों आदमी बेकार पड़े हए हैं। जिन चार जिलों में से हमारी इंडस्ट्रीज हटा ली गई हैं वहां पर ऐसा कुछ भी काम नहीं हो रहा है। पहले वहां पर लोगों का काठ के खिलौने बनाना, पीतल के बर्तन बनाना भ्रौर हाथ से कपड़ा बनना, यह उद्योग चलता था। इस से वहां के म्राद-मियों को खाने के लिये पैसा मिल जाता था पर ये चीजें बन्द होने से वहां की जनता में ग्रसंतोष फैला हुम्रा है । म्राज भारतवर्ष में गल्ले की उत्पत्ति के लिये इतनी भागदौड मची हुई है श्रौर जगह जगह बांध योजनायें बन रही हैं। हमारे यहां के किसान लोग बहुत खुश हो रहे थे कि हमारे यहां बांध योजना बन जायेगी तो हमें सिचाई के साधन मिल जायेंगे ग्रौर बिजली भी उपलब्ध होगी लेकिन श्रीमन्, जब से यकायक वहां की

2004

योजना ठप कर दी गई है तब से उन में बहुत बड़ा ग्रसंतोष फैल रहा है ग्रौर इस सम्बन्ध में मेरे पास लोगों की बराबर शिकायतें स्राती रहती हैं। वहां पर पता नहीं कि फिर से वह स्कीम कब चालु होगी, या होगी भी कि नहीं । कई बार भौद्योगीकरण के लिये यह भी कहा गया कि हमारे यहां एक जलप्रपात चचाई में है वहां का पर्यवेक्षण कर दिया जायें ग्रौर विद्युतीकरण की योजना चाल की जाये तो वहां पर बिजली की उत्पत्ति होगी श्रीर उस से बहत श्रादिमयों को राहत मिलेगी, काम मिलेगा। यहां पर राजधानी में तीन स्राना पर यनिट बिजली के चार्जेज हैं, मध्य प्रदेश में लोगों को नौ ग्राना प्रति युनिट बिजली के चार्जेज देने पडते हैं। जहां पर लोगों को, जनता को इतने भारी ग्रभाव का सामना करना पड रहा है वहां पर इतनी बिजली पैदा करने की गुंजायश होने पर भी उसे पैदा करने के लिये कोई भी साधन ग्राज तक उपयोग में नहीं लाया जा रहा है। उसी प्रकार जहां पर खनिज पदार्थ पाये जाते हैं वहां से उन को निकालने के लिये भौद्योगी-करण की ज्यादा से ज्यादा जरूरत है लेकिन सर्वेक्षण हो जाने पर भी वहां कोई काम नहीं हो रहा है। उस के लिये मेरा सुझाव है कि एक समिति बनानी चाहिये जोकि उन खनिज पदार्थों को निकालने के उपाय सुझाये जिस से कि लोगों को रोजगार मिलने में मदद मिल सके । (Time bell rings.) जहां हमारे डेवलपमेंट ब्लाक्स बने हैं वहां मैं सोचती हूं उन में लगे हुए लोगों को मस्तैदी से काम करना चाहिये। मैं देखती हूं कि महिलाग्रों की उन्नति के कार्य के लिये कोई कदम आगे नहीं बढ़ाया जा रहा है। बच्चों के लिये, छोटे छोटे बालकों के लिये, बाल कल्याण मंडल कायम करने के लिये कोशिश होनी चाहिये क्योंकि ये चीजें वहां के लिये बहुत जरूरी हैं। उस स्रोर सरकार को विशेष ध्यान देना चाहिये। पर मैं देखती हूं कि ब्लाक्स में ज्यादातर ऐसा होता है कि बेकार में इघर से उधर मोटरें दौड़ाते हैं स्रौर हमारे

बी० डी० स्रो. स्रपने क्षेत्र का दौरा नहीं करते। उनको चाहिये कि वहां की सब परिस्थितियों का ज्ञान रखें श्रौर उसके मुताबिक काम करें। जब तक कोई भी ग्रादमी सब परिस्थितियों का ज्ञान संपूर्ण रूप से नहीं प्राप्त करता तब तक उसे योजना को कार्यरूप में परिणत करने में बड़ी कठिनाई म्राती है। विकास कार्यों के लिये जो इतना रुपया लगाया जाता है उसका ग्रपव्यय नहीं होना चाहिये । हर एक सरकार को. मध्य प्रदेश की सरकार को ही नहीं, हर एक सरकार को चाहिये कि उस स्रोर विशेष ध्यान दें। हम देखते हैं एक जगह कोई योजना चालू होती है तो उसका रुपया कट कर दूसरी जगह चला जाता है ग्रौर योजना ठप कर दी जाती है। इसमें सरकार को कोई ऐतराज नहीं होता । जहां तक पी० डब्लू० डी० का सवाल है वह इतनी धीरे से चलते हैं कि कहीं कोई सडक बन रही है तो रूपया लटा चला जा रहा है। जहां जरूरत है सडक बनाने की ग्रौर उसके लिये कहा जाता है कि बनवा दीजिए साहब तो सुनवाई नहीं होती। यह नीति समझ में नहीं ग्राती कि किन्हीं के लिये एक चीज लाग होती है स्रोर किन्हीं के लिये वह चीज लाग नहीं होती । मेरे मध्य प्रदेश में भी सडकों की बहत कमी है। हालांकि जो लोग श्रमदान में सडक बनाते है उन्हें भी पी० डल० डी० वालों की जरूरत रहती है ताकि सडक में ग्रच्छी तरह से मिट्टी बैठ सके। पर मश्किल हमारे यहां यह है कि श्रमदान के कार्यों में हमें पी० डब्ल डी० वालों का सहयोग नहीं मिलता है। इसके साथ ही साथ हमें पी० डब्लू बी० के कामों के बारे में भी पता नहीं चलता है कि वे लोग क्या काम कर रहे हैं श्रौर किस तरह से वे काम कर रहे हैं। भारत सरकार के इतने प्रयत्न के बाद भी हमारा पी० डब्ल्० डी० का काम बहुत धीरे धीरे चल रहा है भ्रौर दस साल से जिन सड़कों के प्रपोजल या चुके हैं वे ग्राज तक पूरे नहीं किये गये। वहां कहीं कही सड़कें भ्रौर पुल बन गये हैं भ्रीर उनका हिसाब किताब

[श्रीमती कृष्णा कुमारी]

तथा पेमेंट भी कर दिया गया है। किन्त देखने में यह ग्राता है कि सड़कों में केवल मिड़ो और ढेले पड़े हुए हैं, पुलियों का स्राकार बना हम्रा है, वह काम ज्युं का त्युं ही पड़ा हमा है और म्राज तक सरकार की स्रोर से वह काम पुरा नहीं किया गया। जब तक सरकार इन महकमों की देख रेख अच्छी तरह से नहीं करेगी, सुचारू रूप से निरीक्षण नहीं करती. तब तक हमारे भारतवर्ष की दशा पर्णत: सधरने वाली नहीं है। इस तरह के कार्य से ग्राम पब्लिक को कोई राहत मिलने वाली नहीं है। इसलिए मेरा कहना यह है कि इस प्रस्ताव में सर्वेक्षण करने के लिए जो विशेषज्ञों की कमेटी बनाने का सुझाव दिया गया है वह बनाई जानी चाहिये ताकि वह परे प्रदेशों का निरीक्षण करे और हर एक ग्रुपने सुझाव उसके सामने रखे। हर क्षेत्र की अपनी अपनी मृश्किलात हैं। अगर इस तरह की कमेटी बन जायेगी तो वे अपनी कठिनाइयों को इस कमेटी के सम्मुख रखेंगे श्रौर ग्रपने सुझाव भी दे सकेंगे। इस समय प्रदेश सरकारे जहां पर काम शरू करती हैं उसी क्षेत्र में ज्यादा रूपया लगाती हैं श्रौर उस भ्रोर ज्यादा ध्यान देती हैं। किन्त उस एरिया की स्रोर जहां पर स्रभी तक कुछ काम न हम्रा हो कोई देखने वाला नहीं है। उस एरिया की तरफ न तो सरकार ही देखती है भ्रौर न ब्लाक वाले ही देखते हैं भ्रौर इस तरह से वे क्षेत्र बिल्कुल ग्रछते पडे हए हैं। इसलिए इस समय भारतवर्ष में सबसे जरूरी बात यह है कि जो क्षेत्र पिछड़े पड़े हुए हैं, जहां की जनता भूखी है, वहां पर सरकार की स्रोर से काम भ्रौर चारे दाने का प्रबन्ध होना चाहिये। उन लोगों को ग्रागे बढ़ने का मौका दिया जाना चाहिये श्रौर यह कार्य केवल दहा के लोगों का काम देखकर ही हो सकता है। जो लोग पढ लिखकर बाहर निकलते हैं उन्हें काम करने का अवसर अवश्य दिया जाना चाहिये। श्रगर उन्हें काम नहीं मिलेगा तो यह बात श्रच्छी प्रतीत नहीं होती है। मैं यह नहीं चाहती

कि जहां पर काम हो रहा है वहां काम बंद हो जाये। मैं तो चाहती हूं कि सब जगह काम हो पर जहां पर इस समय नहीं हो रहा है—जो स्थान पिछड़े पड़े हुए हैं—उनकी स्रोर विशेष ध्यान दिया जाना चाहिये। मैं इन शब्दों के साथ इस बिल का समर्थन करती हं।

Shri J. S. BISHT: Mr. Vice-Chairman, I am rather unfortunate in that I have come at the tail end of the debate and that all that can be said has a ready been said.

DR. R. B. GOUR: No, it is the beginning.

SHRI J. S. BISHT: There are certain remarks made by certain Members which cannot be allowed to go unchallenged. For instance, my friend, Dr. Gour, is allergic to Uttar Pradesh. Whatever be the subject of debate he cannot help himself except by flinging at U.P.

Dr. R. B. GOUR: No.

SHRI J. S. BISHT: I do not know what is the connection between Uttar Pradesh and Andhra Pradesh. Uttar not deprived Pradesh has Andhra Pradesh of any of its amenities, assets or liabil ties. He, in fact, made a remark that it is a huge State which has dominated over the rest and yet the figures that he quoted later on, gave the lie direct to his allegations

 $D_{R}$ . R. B. GOUR: I said in population it is big and, therefore, it is physically dominating by virtue of its weight.

SHRI J. S. BISHT: Now, he says with regard to bank deposits or the ratio of advances, per capita of the population, it is very low. It is a notorious fact that Uttar Pradesh happens to be industrially very backward and, in fact, in that respect it deserves the sympathy of other Members and other States.

DR. R. B. GOUR: That is what I said.

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SHRI J. S. BISHT: You know that the pressure of population on land is so very heavy that in the Gorakhpur Division alone probably there is hardly one acre or 11 acres per family. The holding is so small. And you can find Gorakhpur labour throughout India, even outside India. is the position. When we are perly industrialised, I am perfectly certain that much of the superflous population in the rural areas could be easily drawn to the urban sectors of industries. The mere fact that Prime Minister happens to be from Uttar Pradesh attracts the extraordinary attention of some of these people. We should not be so very narrowminded. If we can produce another Jawaharlal Nehru from somewhere else. whether it is from Kerala Assam, we shall be only too glad to put him up there. That is the very strange thing about it. It is not question of . . . .

SHRI BHUPESH GUPTA: Another reason why U.P. is not poor is it has produced too many dissident gressmen.

SHRI J. S. BISHT: If you look at it properly, the fact that there are the Prime Minister and Home Minister from U.P. has been a handicap because U.P. could not get the number of industries that it would otherwise have got, merely because they were nervous of this sort of propaganda. They have always carried on this kind of propaganda that all the Ministers are from U.P., so that the licences should go to other areas.

Now, my friend made another remark.

قاکتر راج بهادر گور : آپ تو اوتارون کی دلیا مین، رامچندر اور کرشن کی دنها میں، رهتے هیں - آپ اس مایا جال میں کیوں پوتے ھیں? † [डा॰ राज बहादुर गौड़: श्राप तो भ्रवतारों की दुनिया में, रामचन्द्र भ्रौर कृष्ण

†[] Hindi translation

की दुनिया में, रहते हैं। श्राप इस मायाजाल में क्यां पड़ते हैं? ]

SHRI J. S. BISHT: Then, Dr. Subba Rao made another allegation there are questions of north-south with regard to industrialisation, which again his own statement belied. Now, Bombay is not in the north of India and Madras is not in the north India. Only Bengal and that too is in the east. Where does the north lndia come here? Rajasthan, parts of Bihar, Punjab, Jammu and Kashmir and Himachal Pradesh completely blank in industrial development throughout these areas. all these allegations are made to deviate from our main point. quite agreeable to this proposition that throughout the country there should be not much of disparity from region to region with regard to industrial development and I am perfectly certain that the Planning Commission is looking into this matter. They have already got a number of committees, expert or otherwise, which always looking into this matter. I believe that my friends even of Communist Party fully realise India is not a communist State, and as far as I can judge, it has no intention of becoming a communist Therefore, ideas of forcib-State shifting industry from corner to another, without regard to economic considerations, are totally inapplicable to a society which is not governed by the communist ideology. The point is this. In a country which is governed by mixed economy, that is to say, 90 per cent of the industry is in the hands of the private sector, you must depend on the ordinary economic forces to work out All that the State can their way. do is to grant certa'n facilitiesfacility of communication by rail. facility of communication by river, facility of communication by roadand to prepare the ground for financial advances by the Industrial Finance Corporations or the State Finance Corporations or banking institutions,

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problems

[Shri J. S. Bisht.] Beyond that it must be left to private enterprise to exploit all the natural resources in manpower and materials particular that are available at a locality. Now, you cannot create an industry out of mere air. Suppose, we were to plan a steel factory, say, in far off Rajasthan, in Jaisalmer. Now, what can you do about it? You would have to carry iron ore all the way to that place, you would have to carry coal to that place, and even after that . .

DR. R. B. GOUR: Mr. Vice-Chairman, our difficulty is we cannot erect a plant to manufacture intelligence.

patient. I did not interrupt him when

he spoke. So, I say the finished pro-

He should be

SHRI J. S. BISHT:

duct would have to be shifted back. What would happen to it in the market where there would be competition for the sale of goods, where the goods come from the Tata Iron and Steel Company or the Iron and Steel Company or the public sector industries? The industry has to function in a manner in 3 P.M. which it can deliver goods of competitive quality at a compelitive price. It is no good just having an industry at a place, just putting up a factory and producing something. If you put up a factory somewhere, it will undoubtedly produce something. But what will be its quality and what will be its price? That is the main factor. After all you do not create an industry merely for the fun of it. It is not just a toy to be played with. In a free economy it is the market that regulates the thing. After all planning, etc. have developed only during the twenty or thirty years. Before that, the industrial countries of the West had made tremendous progress, whether it is Germany or England or France or America. Do you mean to say that there was no planning then? The price mechanism, the market is an automatic planner. (Interruption). My hon. friend

interrupting me unnecessarily. The sponsor of the Resolution and the seconder of the Resolution are both medical doctors totally innocent of economics. Therefore, they want to interrupt in a subject about which they know nothing.

As I was saying, in a free market economy the consumer is the king. It is called the market democracy. Nobody can impose on him any condition as to what he will buy, at what price he will buy and what quality he will prefer. It is the consumer who spends his hard-earned money. If I want to purchase a piece of cloth, it is for me to decide what . design of cloth, what particular colour and at what price I will buy it. I am just illustrating one point. It may be steel, it may be cement, it may be thousand and one things. Therefore the totality of the demand as a result of the individual decisions of millions of purchasers, it is that which directs that economy to a particular line of industry, because it is in that line of industry that a capitalist can make a profit. The capitalist is not a man who can function in a vacuum, as my friend seems to think. After all this free enterprise system is open to them also. I do not think they hate money. They also want to pick up as much of it as they can. It is a free enterprise. Nobody is prevented from making as much money as he likes in a free economy, Nobody prevents my friend from setting up industries in Andhra Pradesh. Why does he not do that instead of wasting his time here for nothing?

Dr. R. B. GOUR: Sir, that is unparliamentary. He cannot say that I am watching my time here.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): I think the expression used was not proper expression.

Shri J. S. BISHT: Very well, Sir. They are making these allegations against the Government . . .

SHRI BHUPESH GUPTA: If we are wasting time, you can imagine the volume of waste as far as they are concerned.

SHRI J. S. BISHT: Sir, truth is very unpalatable, and they do not want to allow anybody to speak the truth. As I was saying, it is the natural tendency of a market to divert resources to an industry which is paying, and an industry is paying only when a large number of consumers patronise that industry. Nobody forces me to buy a particular thing at a particular price. It is I who make my own free choice of my own free will according to my own taste. You can make a profit only if you can serve me by giving me the quality and the stuff that I want at the price that I want. That is an automatic regulator, an automatic planner, in the vast field of free economic enterprise. As I was saying, you cannot create industrialists out of nothing. those areas where the industries are going up very fast, there are certain classes of people who have developed industries. They have got a knack for it. You may call it a fifth sense because they are able to smell what the public wants, where it wants, and where the industry will pay a profit, and they are immediately in search of collecting the resources in order to bring that industry into being. That is how things go on.

The Government is asked now to appoint an expert Committee. I do not know who those experts will be. I believe they will not be experts like the industrialists or such people or people whom they call capitalists. I do not know who these experts will be and how they will be appointed. We have got the Planning Commission, and in the States there are Planning Committees, and over and above these if a fifth wheel is put in, I do not know whether it will not be confusion worse confounded. Therefore, I am totally against the appointment of an Expert Committee or any Committee whatsoever. The Planning Commission is there, and it will be producing the framework of the next Plan which will come up before Parliament, I think, in April or May this year. There will be one year to disthe whole thing. The whole cuss scheme will go to the States, the States will send it to the districts, the District Planning Committees will go into it, and the whole thing will come back to the Centre. Parliament will have ample opportunity to look into all those things, whether all the industries have been properly provided for, whether all the regions have been provided for, and so on, and then the final scheme will be put into operation. Therefore, at a time when we are going to do all these things, there is absolutely no necessity for having such an expert Committee.

Sir, with these few remarks I oppose the Resolution moved by my hon. friend, Dr. Subba Rao.

سید مظهر امام (بهار): جناب وائس چيرمين صاحب - سين اس ريزوليوشن پر کچه عرض كرنا چاهتا ھوں - قبل اس کے کہ میں کچھ عرض کروں میں یہ کہذا چاھتا ھوں کہ اس و وولیوشن کو دیکھنے سے میں یہ سمجھ نہیں سکا کہ موور صاحب کا اس سے کیا مطلب ہے۔ جہاں تک انتستن کا سوال هے اس کی دو صورتیں هیں - ایک پرائیویت سیکتر هے اور دوسرا ببلک سیکٹر ہے - انہوں نے اپنے ریزولیوٹوں میں یہ کلیر نہیں کیا ہے کہ وہ جو كميتى بنانا چامتے هيں ولا پرائيويت سيكتر كيلئے هوگی يا پهلک سيكتر لئے ہوئی - جہاں تک گورنملت کا سوکار ہے اس کے لئے ایک ایسا ريزوليوشون هو ساءتا تها كه گورنسلت ایک کمتی ایونلت کرے جو یہ دیکھے

[سید مظهر امام]

کہ کہاں کہاں اس کی انڈسٹربؤ قائم کی جائيں - ليكن أن كا پرپز يه هے كه جتنى بهى اندلتريز اس ملك مين قائم کی جائیں چاہے وہ پبلک سیکٹو کی هن چاهے پائیویت سیکٹر کی ھوں اُن کے لگے ایک کمیٹی بدائی جائے جو یہ ریک اللہ کرے کہ فلاں فلاں جگه پر ملال فلال چيز کي اندستري قائم هو - اس سے یہ هو سکتا هے که جو پرائیویٹ سهکتر والے هیں وہ شاید اِس کو پسند نه کری کیونکه جو ایکسهرت. لوگ ھير ان کي ايک الگ رائے ھو سكتى هے اور جو شخص اپنا روبيه خرچ کریا اس کی ک الگ دائے هو سکتی ھے - وہ ارتمی کانوینینس دیکھے گا - اس لئے موور صاحب کو یہ کلیو کرنا چاھئے تها که وی پرائیوییت سیکتر کیلئے کمیتی چاھتے ھیں یا پبلک سیکٹر کے لئے کمیتی چاهتے هیں - ورنه یه ریزولیوشور، ویک هو جاتا هے -

دوسری چیز میں یہ عرض کرنا چاھتا هوں جیسا هارے دوسرے دوستوں نے یہی دہا ہے کہ هارے ماک میں ایک پلاننگ کبیشن پہلے سے، وجود ہے اور اس ی ایک کسی بھی ہے - اس سلسلہ میں نون قاعدے بھی بن سلسلہ میں نون قاعدے بھی بن چکے هیں - گورنمنٹ یہ دیکھتی ہے کہ جہاں یو کوئی آدمی کوئی انتستری کہتی کرنا چاھا ہے جگہ مناسب ہے یا نہیں اور یہ دیکھنے کے بعد ھی اس

كو النسينس ديا جاتا هـ - يهر يه کمیتی کیا کریگی - میں پہ کہوں گا كه اگر پرائيويت سيكتر كو قائم نہیں رکھنا ہے نب تہ بات دوسری هے لیکن اگر پرائیویت سیگٹر کو قائم رکھنا ھے تو ایک شخص خود یه فیصله کریگا که هم کو کهاں پر آساني هوگي ع كهان هم انتستاري قائيم کویس، کهان هم کو سستی زمیر اویل -ايبل هوكي، كهان هم اينا روپيه لكائين-اگر آپ اس کو ایسی جگه زمین دین جهان زمین بهت مهذکی هو تو ولا اس جگه اند تری قائم کرنا پسند نہیں کریکا - وہ یہ سوھے کا جو هم دس بیس هزار روپیه کی رقم اس زسین پر لکا دیں کے اتنی رقہ سے هی هم دوسری جگه اندستری قائم کو سکتے هیں کیونکہ یہ صرف بری بری اندستديز كا سوال نهيس هے بلكه چهوتي چهوٹی انڈسٹریز کا بھی سوال ھے - اس کے علاوہ جو ہرائیویت سیکٹر والے هیں وہ یہ بھی دیکھیں گے کہ کہاں ان کو كلكته، بمبئى يا ايسى هى ماركيت قریب ملے کی جہاں پر ھم اپنا مال بيم سكين - ايسى صورت مهن اكر آپ يه ريزوليوشي پاس کرتے هيں تو اس کے معدی یہ ہوئے کہ پرائیویت سیکٹر والوں کو بھی دفت ھوگی – اور یہ ان کے لئے ایک ایسا ھینڈی کیپ ھوٹا کہ اس کی کوئی انتہا نہیں ہے - جہاں تک پبلک سیکٹر کا سوال ھے اس کے للئے صرف اگر آپ ایسا کہتے تو میں سمجه سكتا تها إور اس مهى كوثي سينس هو سكتا تها ليكن ايك جغرل سروے کرنا اور سب کے لگے یہ بتدنا ممکور نہوں ہے - اس سے پہلے جن لوکوں نے اندستریز قائم کیں انہوں نے اس کے لئے كون سى كميتى قائم كى تهى - تاتا جو کہ ہممئی کے رہلے والے تھے انہوں نے جمشهدپور میں ایک جنگل میں جا کرکے جگه تلاش کی اور وهاں اپنی انڈسٹری کو قاام کیا - ان کے ساتھ کوئی ایکسپرت کمیٹی نہیں تھی۔ اسی طرح سے آج بہت سے الدستریلست هددوستان میں هیں جلہوں نے که بكه تلاش كي أور كمهولهميش وفيولا کی ہانوں کا خیال کرکے انڈسٹریز لگائیں توجب تک هم پرائیویت سهکتر کو رکھتے ھیں اس وقت تک اس طرح کی کمیتی بنا کر ان کی حدرت کو بانده دینا اور ان کے لئے ایک مہندی کیپ پیدا کر دینا مهرے خیال میں مناسب نهیں هوکا - هاں آپ یه کیه سکتے هیں که ډبلک سهکتر کے لئے گررنمنٹ کوئی کمیٹی اپوائلٹ کرے اور گورنمنت یه دیکھے که اگر پلانگ کمیشن سے اس کا کام نہیں چل سکتا ھے تو ایک کمیٹی ضرور بدائے -

श्री शीलभद्र याजी : प्लानिंग कमीश्रत एसी कमेटी बना चुकी है।

سهد مظهر امام: جب گورنماس کی پلالک کمیشن کی ایسی ایک کمیتی موجود هے تو پهر اور کیا ضرورت رہ جاتی ہے - جیسا که همارے ایک 175 RSD-3.

دوست نے کہا کہ کون لوگ اس کمیٹی میں ہوں گے اور اس کے لئے ایکسپرت کہاں سے آئیں کے - هلدوستان کے باهر سے آئیں کے یا هندوستان کے اندر سے لئے جائیں کے - جہانک ملدوستان کے الدر سے ایکسپات لیڈے کا تعلق ھے جن کو اس کے لائق سمجها گیا ہے ان کو گورنملت ہے آلریڈی ابوانلمہ کر دیا ھے - نو کیا پھر ان کو ھی اس کیپٹی میں رکھنا ہے - اگر همارے ایسے پارلیملت کے لوگ اس کمیٹی میں چلے گئے تو میں سمجه نهیں سکتا هوں که اس معامله میں همارا کیا خاص ایکسپبرینس هے اود هم وهان کها پریؤ سرو کر سکیم هین اور ھم کس طرح سے ایک قاموجر کے کے لئے لائن بنا سکتے هیں که یہاں پهان پر يه اندستري قائم هو اور يهان يهان پويه قائم نه هو - تو مين اس ريزوليوشن كو ايوز كرتا هرن -

دوسری چیز میں یه عرض کروں لا اور خاص کرکے اپنے منستر صاحب سے کہوں کا کہ اس بات کا خیال ضرور کیا جائے کہ ایک ھی جگہ پر زیا ہ سے زياده اندَستري قائم نه کي جائيں خواه ولا گرونمنت کی هوں یا پرانیویت سیکتہ کی هوں - ان کو مخالف جگہوں پر قائم کویں بوے قاوس میں ھی آپ انقستریز دو سنترالائز نه کرین جیسا که کہا جا رہا ہے بٹکہ ضرورت اس بات کی ھے کہ ملا کی مختلف جگہوں پر مختلف اندستریز قائم کی جائیں تاکه [سید مظهر امام]

وهاں کا ڈیواپمذت هو اور اوگوں کو گھر میں ھی روزگار اور مزدوری کرنے کا موقع ملے - ایسا نہیں ہو جیسا کہ ہو رہا هے که بمبئی و احمدآبادو کاکنه اور دهلی پر هی سارا پریشر هو رها هے اور گارں سے سمت کر لوگ یہاں چلے آ رھے هين اس لئے که يہاں پر انڈسٹرية زیادہ هیں - اس کو چیک کرنے کی ضرورت هے - ایک هی علاقه میں، ایک هی جگه پر ان کو سینترالایز نه هونے دیں بلکه مختلف جگہوں مهر ان کو پھیلائیں چاھے یہ گورنمذے کی هوں یا پرئیوہٹ سیکٹر کی هوں -مخالف جگهوں پر جو دوسرے چهوتے چهوائے قاونس هيں ان ۾ قريب اندستريز قائم كي جانين تاكم ولا ايريا بھی وہ تاوں بھی دیولپ کرے اور وہ س کے دوگوں کو کام کرنے کا ارز کام سیکھلے کا موقع ملے -

ان الفاظ کے ساتھ میں اس ریزولیوشن کو اپوز کرنا عوں -

ं सिंद म अं ए इ 111 ( शिहार ) ः जनाब वायस चेयरमैन साहब , मैं इस रेजूल्यूशन पर कुछ श्रर्ज करना चाहता हूं । कब् । इसके कि मैं कुछ श्रर्ज कर्ल, मैं यह कहना चाहता हूं कि इस रेजूल्यू अन को देखने से मैं यह समझ नहीं सका कि मूवर साहब का इससे वया मतलब है । जहां तक इण्डस्ट्री का सवाल हैं उसकी हो सूरतें हैं । एक आइवे से ल्र र है श्रौर दूसरा पिंलक सेक्टर है । उ होंने श्रपने रेजूल्यूशन में यह क्लीयर नहीं किया है कि वह जो कमेटी बनाना चाहते हैं वह प्राइवेट सेक्टर के लिये होगी या पिंलक सेक्टर के लिये होगी । जहां तक गवर्नमेंट का सरोकार है,

उसके लिये एक ऐसा रेजुल्युशन हो सकता था कि गवर्नमेंट एक कमेटी एप्वाइन्ट करे जो यह देखे कि कहां कह इसकी इंडस्ट्रीज कायम की जायें। लेकिन उनका परपज यह है कि जितनी भी इंडस्ट्रीज़ इस मुल्क में कायम की जायें, चाहे वह पब्लिक सेक्टर की हों, चाहे प्राइवेट सेक्टर की हों, उनके लिये एक कमेटी बनाई जाये जो यह रिकमेन्ड करे कि फलां फल जगह पर फलां फलां चीज की इन्डस्ट्री कायम हो। इससे यह हो सकता है कि जो प्राइवेट सेक्टर वाले हैं, वह शायद इसको पसन्द न करे क्योंकि जो एक्सपर्ट लोग हैं उनकी एक ग्रलग राय हो सकती है ग्रौर जो शस्स भ्रपना रुपया खर्च करेगा उसकी एक भ्रलग राय हो सकती है। वह ग्रपनी कन बीनियन्स देखेगा । इसलिये मूवर साहव को यह क्लीयर करना चाहिये था कि वह प्राइवेट सेक्टर के लिये कमेटी चाहते हैं या पब्लिक सेक्टर के लिये कमेटी चाहते हैं । वरना यह रेजूल्यूशन वेग हो जाता है।

दूसरी चीज मैं यह अर्ज करना चाहता हुं, जैसा हमारे दूसरे दोस्तों ने भी कहा है कि हमारे मुल्क में एक प्लानिंग कमीशन पहले से मौजूद है स्रौर उसकी एक कमेटी भी है। इस सिलसिले में कानुन कायदे भी बन चुके हैं। गवर्नमेंट यह देखती है कि जहां पर कोई श्रादमी कोई इंडस्ट्री खड़ा करना चाहता है वह जगह मुनासिब है या नहीं स्रौर यह देखने के बाद ही उसको लाइसेन्स दिया जाता है; फिर यह कमेटी क्या करेगी। मैं यह कहंगा कि ग्रगर प्राइवेट सेक्टर को कायम नहीं रखना है तब तो बात दूसरी है, लेकिन अगर प्राइवेट सेक्टर को कायम रखना है तो एक शस्स खुद यह फैसला करेगा कि हमको कहां पर म्रासानी होगी, कहां हम इंडस्ट्री कायम करें, कहां हमको सस्ती जमीन श्रवेलेबल होगी, कहां हम भ्रपना रुपया लगायें। भ्रगर भ्राप उसको ऐसी जगह जमीन दें जहां जमीन बहुत मंहगी हो, तो वह उस जगह इंडस्ट्री कायम करना पसन्द नहीं करेगा। वह यह

सोचेगा कि जो हम दस बीस हजार रुपया की रकम इस जमीन पर लगा देंगे, उतनी रकम से ही हम दूसरी जगह इंडस्ट्री कायम कर सकते हैं, क्योंकि यह सिर्फ बड़ी बड़ी इंडस्ट्रीज का सवाल नहीं है बल्कि छोटी छोटी इंडस्ट्रीज़ का भी सवाल है। इसके भ्रलावा जो प्राइवेट सेक्टर वाले हैं वह यह भी देखेंगे कि कहां उनको कलकत्ता, बम्बई या ऐसी ही मार्केट क़रीब मिलेगी, जहां पर हम ग्रपना माल बेच मकेंगे । ऐसी सुरत में अगर आप यह रेजुल्युशंस पास करते हैं तो उसके माने यह हुए कि प्राइवेट सेक्टर वालों को बड़ी दिक्कत होगी ग्रौर यह उनके लिये एक ऐसा हैन्डोकैप होगा कि उसकी कोई इन्तहा नहीं है। जहां तक पब्लिक सेक्टर का सवाल है उसके लिये सिर्फ़ ग्रगर ग्राप ऐसा कहते तो मैं समझ सकता था श्रौर उसमें कोई सेन्स हो सकता था लेकिन एक जनरल सर्वे करना श्रौर सबके लिये यह बताना मुमकिन नहीं है। इससे पहले जिन लोगों ने इंडस्ट्रीज कायम कीं उन्होने उसके लिये कौन सी कमेटी कायम की थी। टाटा जो कि बम्बई के रहने वाले थे उन्होंने जमशेदपुर में एक जंगल में जाकर के जगह तलाश की और वहां अपनी इंडस्टी को कायम किया। उनके साथ कोई एक्सपर्ट कमेटी नहीं थी। इसो तरह से भ्राज बहुत से इण्डस्ट्रियलिस्ट हिन्दुस्तान में है जिन्हों ने कि जगह तलाश की ग्रौर कम्य्निकेशन वगैरह की बातों का ह्याल कर के इंडस्ट्रीज़ लगायों। तो जब तक हम प्राइतेट सेक्टर को रखते हैं, उस वक्त तक इस तरह की कमेटी बना कर उन की हदो को बांध देना ग्रौर उन के लिये एक हैन्डीकैप पैदा कर देना मेरे ख्याल में मुनासिब नहीं होगा । हां, श्राप यह कह सकते हैं कि पब्लिक सेक्टर के लिये गवर्नमेंट के.ई कमेटी एप्वाइन्ट करे श्रौर गवर्नमेंट यह देखे कि ग्रगर प्लानिंग कमीशन से इस का काम नहीं चल सकता है तो एक कमेटो ज़रूर बनाये।

श्री शीलभद्र भागी : प्लानिंग कमीशन ऐसी कमेटो बना चुको है ।

सैयद मजहर इमाम : जब गवर्नमेंट की प्लानिंग कमोशन की ऐसी एक कमेटो मौजूद है, तो फिर श्रीर क्या जरूरत रह जाती है। जैसाकि हमारे एक दोस्त ने कहा कि कौन लोग इस कमेटी में होंगे ग्रौर उस के लिये एक्सपर्ट कहां से आयेंगे? हिन्दूरनान के बाहर मे ग्रायेंगे या हिन्दूस्तान के ग्रन्दर सें लिये जायेंगे ? जहां तक हिन्दुस्तान के श्रन्दर से एक्सपर्ट लेने का ताल्लुक है जिन को इस के लायक समझा गया है उन को गवर्न-मेंट ने म्रालरेडी एप्वाइन्ट कर दिया है । तो क्या फिर उन को ही इस कमेटो में रखना है ? ग्रगर हमारे ऐसे पार्लियामेंट के लोग इस कमेटो में चले गये, तो मैं समझ नहीं सकता हूं कि इस मामले में हमारा क्या खास एक्सपोरियन्स है ग्रौर हम वहां क्या परपज सर्व कर सकते हैं। श्रौर हम किन तरह से एक प्यूचर के लिये लाइन बना सकते हैं कि यहां यहां पर ये इंडस्ट्रो क़ायम हो भ्रौर यहां यहां पर यह कायम न हो । तो मैं इस रेज्याशय को अपोज करता हं।

दूसरी चीज मैं यह अर्ज करूंगा और खास कर के अपने मिनिस्टर साहब से कहूं ।। कि इस बात का रूगाल जरूर किया जाय कि एक ही जाह पर ज्यादा से ज्यादा इंडस्ट्री क़ायम न को जायें, ख्वाह वह गवर्नभेंट को हों या प्राइवेट सेक्टर को हों, उन को मृख्त-निफ़ जगहों पर कायम करें। बड़े टाउन्न में हो स्राप इंडस्ट्रीज को सेन्ट्रलाइज न करें, जैपाकि किया जा रहा है, बल्कि ज़रूरत इय बात की है कि मुल्क को मुख्तलिफ़ जगहों पर म्ख्तलिफ़ इंडस्ट्रोज क़ायम की जाये ताकि वहां का डे लेपमेंट हो ग्रीर लोगों को घर में हो रोजगार ग्रौर मज़दूरो करते का मौका मिले। ऐया नहीं हो जैयाकि हो रहा है कि बम्बई, ग्रहमदाबाद, कलकत्ता **ग्रौर दिल्लो पर हो सारा त्रेगर हो रहा है** भ्रौर गांत्रों से सिमट कर लोग यहां चले म्रा रहे हैं, इसलिये कि यहां पर इंडस्ट्रोज ज्यादा हैं। इस को चैक करने को जहरत

## [सैयद भजहर इमाम]

है। एक हो इलाक़े में, एक ही जगह पर, उन को सन्द्रेशाइज न होने दें बल्कि मुस्तलिफ जगहों में उन को फैलायें, चाहे ये गवर्नमेंट की हों या प्राइवेट सेक्टर की हों। मुस्तलिफ जगहों पर जो दूसरे छोटे छोटे टाउन्ज हैं उन के करोब इंडस्ट्रीज क़ायम की जायें ताकि वह एरिया भो, वह टाउन भी डिवलेप करे ग्रीर वहां के लोगों को काम करने का

इन मलक्षाज के साथ मैं इस रेजूल्यूशन को भ्रपोज करता हूं।]

SHRI HARIHAR PATEL (Orissa): Mr. Vice-Chairman, Sir, if we look into the Resolution, we will find that it speaks about the appointment an Expert Committee to study the developmental problems of economically underdeveloped States and other areas of India. Now, an hon, Member of this House, Mr. Govinda Reddy, has practically sought to deny the tence of any underdeveloped State or area in India. He has stated that we should view everything from country's point of view and that it is wrong to say that there is any part of the country which is underdeveloped or which needs special attention. But I think he is completely wrong in saying so. There are underdeveloped States and areas. For instance, would cite the case of my own State of Orissa. You will find that it is State rich in potentialities, but the same, it is possibly the poorest State in the whole of the country. The per capita income of the people of Orissa is not even half of that of some of the other States in India. In view of such facts, is it not wrong to say that there are no underdeveloped States in India? Even in the case of one State, there are developed areas and there are undeveloped areas. This is so owing to the lack of proper attention on the part of the Government. You must be knowingand everybody knows this-that in

this age of democracy, one does not get proper attention unless one raises a hue and cry, and in some parts of the country people are still quainted with the process of democracy and they do not know how to raise a hue and cry and therefore they are still being neglected. So there are underdeveloped areas even in big States, as has been pointed out Mr. Bisht himself. Even in Uttar Pradesh there is a lot to be done for the development of that State. If you look at the statistics of the diff rent districts in my State, it will not be necessary for you to say that has been a feature of the Government. Many areas do not get proper attention. So, I would sav to deny the existence of underdeveloped States or areas in Ind a is not right.

The hon. Mr. Sapru has objected to this Resolution from one point view. He says that in this Resolution there is the implied criticism of the Planning Commission, because tasks which this Resolution seeks entrust to the Expert Committee are subject-matters for the Planning Commission, and the Resolution seeks to say that the Planning Commission has failed in its task. I would like say that the Planning Commission being sought to be made from all sorts of accountability. I do not deny that its members are experts. It will possibly be wrong on the part of anybody to assume wisdom superior to that of the members of the Planning Commission. But all the same I would like to draw attention to one fact that the members of the Planning Commission do not go They formulate schemes to the field. and make allocations under Plan on the basis of statistics which are supplied to them. They do not go out and see how the implementation of the schemes and projects done and whether their planning bearing any fruit to the people. Mostthey d'scharge their tasks mathematical calculations and

offices. For example, I would cite an instance from my own State. At one place, I found some wells dug at a distance of about 12 miles from the village. I just enquired what wells were intended for. They that it was some Central Government projects—I forgot the name—and that they were instructed to dig those wells at a distance from the village. At some other place, I found some latrines. They were also at a tance of about one mile from They could not be used by village. the people because in between the latrines and the village there paddy fields and they did not require those latrines. There also it was explained to me that it was some Central Government scheme. There was a seminar at Bhubaneswar on Com-Development Projects munity there-I drew the attention of the hon. Minister to this fact—he "What can we do if our lanplied. guage is so foolishly understood? We might have said that the latrines should be at a distance from the village, but that does not mean that they should be at a distance of 1} miles from the village." I ask: the Central Government is unable to exercise any supervision or control over the implementation of its ject and if the State Government says that it is helpless because it is a Central Government project, then who is there to see to the proper implementation of that project? I think this is practically a handicap to the Planning Commission. They should also go to the field and see how their words are understood and whether plans are being implemented in their true spirit, because, in my opinion, the implementation of their plans and schemes requires a proper sense devotion and a spirit of dedication to the welfare of the people, which is certainly lacking. So, Sir, I feel that, in spite of the reports of the Planning Commission, there are a lot of things to be looked into by somebody, and then we can come to know about the special development problems of the undeveloped areas. So I think if we

take the Resolution in that sense, there is nothing in it to oppose it, and the appointment of an expert committee is welcome. All the same I must admit that there is a certain amount of vagueness in the Resolution; mover could have possibly done better to indicate his intention properly. As it is, we are practically left interpret it in our own way and to infer as to what can be the funct-ons of the expert committee. Hon. Mr. Sapru was at liberty to say that this expert committee is intended to the same task that the Planning Commission is doing, and if that is really the sense of the mover of this Resolution, there is certainly a great deal of force in his argument that the Resolution should be rejected, but if the mover intends, as I have indicated, I think there is nothing oppose this Resolution. But in view of the vagueness, in view of the confusion existing there, it becomes difficult to take this Resolution as a basis for any decision.

With these words, Sir, I conclude my speech.

SHRI N. R. MALKANI: Sir, so far as the core of the Resolution is concerned, it makes an appeal to me; I rather like it. But so far as drafting is concerned, I do not like it, and so far as the method is cerned, I think it is unnecessary, not undesirable. But I like the core the Resolution, that industry should be evenly distributed and scattered all over the country. That is the policy of the Government, it is being done a little too slowly, far too slowly. It should be done with a lot of conviction—it is not being done with that conviction. Even in the Second Plan running now I find that this policy is misfiring. I learn that Bombay has reached the saturation point, reached the bursting point, and it has now been declared an area where no more industries can be started. They went on starting industry after industry in Bombay up till now and now it has come to

problems [Shri N. R. Malkani.] the bursting point, and they have so, to my mind, out thoughtlessness, out of indifference, and it has become too late now Bombay to scatter its own industries. Let us take a modern example, Bangalore. We hear so much of Bangalore and it is a very fine place, one of the finest in the South. We are turning it deliberately into a slum. The population of Bangalore, a years back, was six lakhs or so. Within five years it has doubled and there has been an influx of labour Bangalore to such an extent that housing conditions present a sorry spectacle, the more so when it rains, and we are deliberately artificially creating slum conditions in Bangalore; they are abominable. I do not know what is happening in Coimbatore. J have a feeling that Coimbatore also running the same course, is developing on the same lines. That is one thing, so far as the Resolution concerned, but my friend just now said that industry will grow up where there is raw material, where there is power, where there is labour, and so on. It is true, but why should industry mean Bombay city? I cannot understand. Take the textile industry. Why should it not mean whole of Gujarat and even a part of Maharashtra? Why should it mean only Bombay city? Why should mean only Sholapur city? It should been spread over the whole region where cotton grows, plenty of labour and thermal power is available. Why have a bewilderingly industrial city like Calcutta? You feel choked, you feel suffocated. I was there only a few days backyou feel suffocated there. How people live, I cannot say; I think they are living in a fit of insanity. human being can feel sane in a place Calcutta. Why should everything go into Calcutta and nowhere Why not in a few round about Calcutta? What we have done up till now is to select a few

places, a few towns—call

cities-and make them absurd

them

and

abominable. Today industry in India means Calcutta, Madras, Coimbatore, Bangalore, Bombay. That is If-God forbid-say, these five cines come to be destroyed, what would be the condition of India? It should be lower still from the point of view of the country's industrial development. Now that sort of haphazard concentration is what we should stop in the Third Plan, firmly and strongly. What I dislike about the Resolution is the reference to States as underdeveloped States. The question rather is: Which are the States which come under 'advanced States'? I can think of none, not one State. I consider Gujarat is fairly prosperous, but not the whole of Gujarat; the rest of it, it is a desert more or less; not Saurashtra by any means, Kutch at all, and a large part even the so-called Maharashtra is not very advanced. Take your own U.P., as my friend referred to just now. A large part of it is advanced. Take Andhra; it is so advanced. But how is Rayalaseema? It is bad; there is a great difference between one part of Andhra and another. There is not a single State that is developed, whose economy is of a high order; not even advanced. I think very highly Assam, but not of the tribal area-that is not advanced. To suggest here that some States are being treated with favour and others with disfavour is wrong, almost malicious. I rather think it is a few places, it is a few towns, a few cities, which have become the abomination of India, and this must be removed, and the industry must hereafter be slowly, firmly and resolutely dispersed and scattered. The textile mills can be scattered over the whole of India more or less, except Bengal and some places. Sugar mills, they can be scattered almost over the whole of the country. wherever you like. In about a dozen or ten States even now they are getting scattered; they were not so scattered before, but they are getting scattered, because deliberately we are putting our policy into operation. Now, Sir, what I have just

said has, in a sense, been repeated by others, but what I want to ver hereafter is something, I believe, new, to which no attention is being paid. I wish to put all my emphasis on rural areas and it is very relevant. Areas, to my mind, means urban areas and rural areas. The difference between the two holds good today and holds good to our shame. all, India is centrally and fundamentally rural and will remain so, I believe; or it is not India. But that is a vital question; I do not want to discuss it now. India to a great extent, largely, is rural. And what have we done to the rural areas? Γhe time is limited; else I could give facts and figures in support of what little we have done, and even today, in the Second Plan, we are paying very little attention to rural Take industry for that matter and take your provision for small-scale industries of Rs. 55 crores in Plan. Probably that money willbe spent and fully spent on such industries by the end of the Let us find out where the money has been spent. It may not be on a very big industry but it is spent in urban areas, on the ancillary industries depending on the big industry in the urban area; the industries may not be situated in the heart of the cities, but they fall in urban area. the industrial estates for which you have made a provision of Rs. 10 cro-The idea was to take the industrial estates to rural areas so the people there might become machine-minded. But where are they? They are in places like Delhi where there is one industrial estate and you want to have another, and there were space in Bombay, I am sure another industrial estate would be thrust on the top of what is there in Bombay. But in Bombay you cannot do so; there is no room for it. So you have decided on Kalyan near Kalyan for an industrial estate, rural which is properly meant for You should teach them. the rural areas, the use of machines, should cultivate in them a liking

for machines, should teach them how to handle the machines, they should also have that feeling in mind which is getting on to towns---of there are the big industries already near big cities. To my mind, function of small-scale industries is to go down to the rural areas, the tehsil level, not stop at the district level, much less at the State It is not so done. level. The village industries which are there try to eke out their existence against conditions, difficult very against hard and harsh conditions. I would not like to go into that.

(Time bell rings.)

Is my time up?

THE VICE-CHAIRMAN (SHRI ARBAR ALI KHAN): Two minutes more.

SHRI N. R. MALKANI: Well, time is limited; otherwise I would have given you examples of rural housing, examples of rural drinking water supply and many other examples showing that the allocations for the towns are five to ten times the allocations for the villages, as if India were towns and not villages. Out of even that allocation only 50 per cent. is spent and 50 per cent. remains unspent while the allocation for the spent. I have got towns is fully figures with me but there is the bell.

Before sitting down I should like to make another observation to which no reference has been made by any hon. Member. There are in India which are called wet areas and areas which are called dry areas, which are irrigated areas, where there is sure water supply and areas which are never irrigated, which are To my mind, we very much neglect We the dry areas, the arid areas. are concentrating upon the wet areas, upon the irrigated areas. All the time we are talking of agriculture in irrigated areas, concentrating upon them and having intensive cultivation upon

[Shri N R Malkani.] them. Nobody cares for backward areas or rather dry areas. Have you ever thought of developing, to some extent, the economy of these areas? Have you thought of medium-scale loping small-scale. village industries in these dry, arid areas where there is only one which is also insecure? Have ever thought of it? Has our organisation given any thought about these areas? Have we made up our mind as to how to develop these areas? That to my mind is the greatest criticism and condemnation of the Plan. From my point of view we are not paying the same attention or necessary attention to the arid areas. to the dry areas that they deserve. The reason is, as they say, that India is developing, of course, developing in a very unequal fashion, developing in an unequal manner-rural urban-and, of course, industries are being concentrated in certain places and towns in an unequal and unfair manner. These inequalities must be rectified. Thank you.

Shri P. A. SOLOMON (Kerala): Mr. Vice-Chairman, Sir, this Resolution is, of course, a resolution supporting the idea of our entire planning because the objective of our planning is that there must be development all over the country. The Industrial Policy Resolution in para. 15 says:

In order that industrialisation may benefit the economy of the country as a whole, it is important that disparities in levels of development between different regions should be progressively reduced."

[Mr. Deputy Chairman in the Chair.]

It has already been admitted by the Government and by all the hon. Members who have spoken here that there are wide disparities in the industrial development in our country. So by his Resolution Dr. Subba Rao points out that:—

"This House is of opinion that an expert Committee be appointed to study the developmental problems of economically underdeveloped States and other areas of India with a view to making proposals for stepping up industrialisation and other development activities in those places."

Sir, actually there is nothing controversial in this Resolution as well as in the Industrial Policy Resolution. That is why I would like to say that this Resolution must be accepted unanimously and certain steps must be taken to implement the point made out by Dr. Subba Rao in this Resolution

Sir. some of the hon. Members pointed out that the Planning Commission is already working, there are so many expert committees working under the Planning Commission and so on and so forth. That is true. but I would like to ask the hon. Memwhether there are any expert committees constituted to look into the particular point made in this Resolution. I think there is no committee constituted for this purpose so far. If such a committee can be constituted by the Government in consultation with the Planning Commission or by the Planning Commission that would be helpful.

The solution of the problem is contained in the Resolution itself. Sir I do not see any relevant point in opposing this Resolution. Some hon, Members made out only—I am sorry to say—certain silly points.

DIWAM CHAMAN LALL (Punjab): It is unparliamentary.

SHRI P. A. SOLOMON: If it is unparliamentary, I am prepared to withdraw it. I should say unweighty arguments.

Drwaw CHAMAN LALL: Unreasonable arguments.

problems SHRI P. A. SOLOMON: No, un weighty arguments. One of the hon. Members said that there could not be an expert to whom all aspects of the industry would be known. That true. There cannot be such an expert not only in India but in any developed countries of the Germany or America. That is why this Resolution asks the Government to appoint a committee of experts which could go into all aspects of industry. They could contribute their expert wisdom to overcome the difficulty that the country is now faced

Anyhow, there are underdeveloped areas which should be developed as early as possible if we want to fulfil the targets laid down under the Plan. whole-heartedly support Resolution. I hope that during his speech-I do not know which Minister will take part in this there are several hon. Ministers here; the Deputy Planning Minister is also here-the Minister will kindly plain the position and I hope he will accept the spirit of the Resolution, so that we can pass this Resolution unanimously,

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): Mr. Deputy Chairman, Sir, . . .

SHRI BHUPESH GUPTA: The hon. Minister can sit and speak.

MR. DEPUTY CHAIRMAN: Yes, you may sit and speak.

SHRI LAL BAHADUR: Let me see if I can manage it.

SHRI BHUPESH GUPTA: It is not necessary for you to stand. You may speak sitting.

Shri LAL BAHADUR: Sir, I cannot but appreciate the spirit of the Resolution. The purpose behind the Resolution is sound and has to be generally agreed to. But I was a bit surprised to hear the mover's speech. I felt surprised because he happens to be a

member of the Communist Party of that on the one hand he believes in international Communism...

SHRI BHUPESH GUPTA: May I make that point clear because there is a misconception?

MR. DEPUTY CHAIRMAN: You are not the mover.

Shri Bhupesh Gupta: You are quite right. The mover himself never meant that. He mentioned that because he heard some people talking about North versus South in the train. Now, Sir, I hear communal discussions. That does not mean that I become a communalist. He pointed out that there was no scope for such a discussion. Therefore, please do not put that interpretation on what he had said.

SHRI LAL BAHADUR: I was saying India. On the one hand he believes in international communism. To that I can take no objection, because everyone would like to have some kind of a world pattern which will different countries together. I do not know whether Communism will able to do it or whether Gandhism or something else will do it. Whatever may be the ideology, if there is some ideology which will bring the different countries of the world together, the warring countries together. shall welcome it. But on the other hand, the hon, mover, in almost the whole of his speech, dea't with regionalism. The whole speech as it were, centered round regionalism. there is obviously no consistency between the ideology in which believes, namely, the ultimate objective of world communism or international communism, and what he says when it comes to his own country. In regard to his own country, he thinks in terms of regionalism only. It is this which surprises me most. I have no doubt that there are many States, at least many parts of the different States, which are undeveloped. But it is very difficult to assess or to give a judgment as to which of these States are deve2033 problems

[Shri La. Bahadur.] loped and which are the States which are backward or underdeveloped. The hon. Member referred to Bombay. entirely agree with him that in so far as Bombay City is concerned, there is a good deal of industrialisation there. As was said just now, that city has almost reached the saturation point. But Bombay City alone is not Bombay There is the whole of Maha-State. rashtra in Bombay and at present or at least for a few days more, the whole of Gujarat will also be there. any part of Maharashtra and you will find no development in the industrial sense of it. Similarly there are parts of Gujarat also which are wholly undeveloped.

Shri N.  $\mathbf{R}$ . MALKANI: And Rajasthan also.

SHRI LAL BAHADUR: Similarly you will find such places in Bengal and in Bihar. It is often said that Bihar is a big industrial centre. I entirely agree that there are coal mines there, that there are several heavy industries coming up. But if you visit North Bihar, almost half of Bihar, you will not find a single new industry having come up in that area during the last The whole twelve years or so. North Bihar has almost no industry except one or two which might have been there during the British days. So, as I said, it is very difficult to assess or to come to a correct judgment as to which States are developed and which are undeveloped. Although Pradesh has got a big name, except for the textile industry in Kanpur, will hardly find any other industry there. You will not find many, except one or two which have come up in the private sector.

SHRI P. D. HIMATSINGKA: And the sugar mills.

SHRI LAL BAHADUR: The mills are old ones. I am not referring now to the industries which came up mostly during the British days. During recent years, you will not find any, except a few, as I said, which have come up in the private sector. Except for them no new industry has come up in Uttar Pradesh. So we need not draw comparisons in that way. What I mean to say is that we have to realise that the whole country is undeveloped. India is one of those countries which come in the undeveloped category and the Prime Minister was quite correct when he said at the World Bank Conference, which took place in Delhi two years back, that the point was not regarding this bloc or that bloc, whether a country is within this Power Bloc or that Power Bloc. The most important point or the real difference was the gulf that existed at the present moment in the world between the developed countries, the industrialised countries and the others, the industrialised countries and the non-industrialised coun-There is this big difference or gulf that exists at the present moment in the world and India as a there is no doubt, is an underdeveloped country. We have to make the best possible effort to industrialise it.

I need not refer to our different plans. We had the First Five Year Plan and for the moment, if you leave out the First Five Year Plan, we have now the Second Five Year Plan which has laid the utmost stress on industrialisation and, in a way, the highest priority is given to industrialisation in that Plan. Of course, agriculture was also given a high priority, almost equal priority, yet it could be said that on industrialisation greater emphasis was laid. That was not because we did not consider agriculture to be important. In fact, food is the most important item and it has the first priority and every pie that can be spent will have to be spent on food, if necessary. But agriculture or food production alone is not going to solve the problem of the country. If the problem of unemployment is to be solved, we will have to combine industry with agriculture. Therefore, these things should go together, agriculture as well as industries. In the Second Five Year Plan, quite a large number of industries have been put up in different

parts of the country. Their location is not always in our hands. When a project in the public sector is to be taken up, it is not in our hands to decide about the location of that plant. I need not go into the different arguments, as to whether raw materials are available like coal etc. or whether power is available and so on. many other things have also to considered. I do not want to repeat all those arguments. What I want to say is that when these projects are considered, their location is left to an expert body or expert committee. is not the Government which takes the decision. Of course, ultimately the final approval is given bу Government, but whenever there is an expert body, then naturally Government has to go by the recommendation of that expert body. give an example, there was the proposal to set up the optical or ophthalmic glass project. A Soviet team had come and that team had suggested two places-Durgapur and almost on an equal level, Naini in the Allahabad district. Well, Durgapur is a developing town or developing area. I need not mention that there is a coke oven plant there, there is a steel plant and many other industries will come up in Durgapur. But the Allahabad district is one of the poor districts of the State with hardly any industry, and Naini is a rural area. But Naini was put on almost the same level, because Naini had the raw materials and there have been two or three glass factories in Naini for some time past, and Government generally felt that the plant might be located at Naini.

An announcement was almost made, not formally, but it was publicly said and then what happened? We referred the matter to the Soviet experts, the people who had come for that purpose. They looked into the matter; they went to Naini again and when they came back, they said definitely that the plant should be located at Durgapur and not at Naini. The bon. Member said that we do not disperse industries in a proper way but what are we to do? The experts give an opinion and in these technical matters we should, as far as possible, accept the opinion of the experts and we accordingly decided that that plant should be located at Durgapur. In respect of each and every such important industry, Government has to decide accordingly. I do not think that in such matters Government can take ad hoc decisions without consulting the experts.

SHRI N. R. MALKANI: Are you to leave everything to the experts and not take other things into consideration, social as well as others?

Shri LAL BAHADUR: Everything was taken into consideration in so far as this optical glass factory was concerned, the availability of raw materials, power and climate, but then the experts said that the instruments were of such a delicate nature, they were so fine that even a pinch of dust would destroy everything and that it would not be possible to produce quality material. What are we to do in those circumstances?

Dr. W. S. BARLINGAY (Bombay): Is there no distinction between industries which are of national importance and industries which may be important from the point of view of the States concerned?

SHRI LAL BAHADUR: I shall deal with it in a few minutes. I was coming to that.

I shall mention a few heavy industries that we propose to set up in the Second Plan period which will project into the Third Plan period. They are the heavy machine-building plant, the forge foundry, coal-mining machinery plant, the heavy structural plant, heavy plate and vessel shops, high pressure boiler plant, heavy machine tool factory, ball and roller bearing factory, heavy power plant, precision instrument factory and so on. These are the most vital industries that will come up during the Third Plan period

[Shri La. Bahadur.]

but we are planning even now in the case of the neavy macnine-building plant, the forge foundry, the coalmining machinery plan. We are going start on the projects immediately. In fact. Government has aiready set up a corporation to start the preliminary work. We want to go ahead with these projects even during the Second Plan period. Besides all this, we have to develop and expand our present capacity in respect of the Heavy Electrical Plant at Bhopal. Its capacity is already being doubled so that its production would be worth Rs. 25 crores. We feel that we should design from now on for production worth Rs. 50 crores. We will have to have another one or perhaps two such plants as in Bhopal. Similar is the case in respect of the Heavy Machine Tool Factory at Bangalore; we will have to have two, three or even four such factories in different parts of the country. So, we have to develop our present capacity and set up new industries especially to produce machines so that we may be able to say; foreign exchange by stopping the import of capital goods. I have mentioned some of the important public projects. Naturally, their location has to be considered in consultation with the experts. The experts take everything into consideration and naturally we have to attach weight to their judgment. It is difficult for me to say whether Kerala or Andhra or Bihar or Orissa should be selected. We have advised our officers to tell the experts very clearly as to what the position of the different States is in respect of industrialisation, whether they are developed or underdeveloped in comparison with other parts of the country but then the experts say that generally they do not take into consideration all these fac-Their main consideration is the project as a whole and the production of quality material. From their point of view, the most important thing is the production of quality material. Of course, the production has to be economic and all that. I am merely putting forward before the House that a

number of big projects will be coming up during this Plan period and Third Plan period besides a number of o.her industries which I do not propose the mention here. I have doubt that as far as possible we will try to disperse them. We would very much like that these industries are set up in different parts of the country. For example, there were a number of States which wanted the raw film industry to be set up in their respective States but there again it was generally opined by our collaborators or the participants that Ooty was the best place for the setting up of the raw film industry. We have. therefore. decided that the industry should be put up at Ooty. Our friend just now referred to Bombay and said that we have been criminal or something like that but the hon. Member has to realise that it very much depends on the States themselves as to whether they are able to create conditions in which industries or industrialists are attracted towards their States. Why was Bombay selected? Why is everybody running after Bombay? It is because in Bombay they try to give the necessary facilities to the new industries. One of the important factors is power and Bombay was able to produce enough power whereas the State from which I come, Uttar Pradesh, is very deficient in power and yet Uttar Pradesh will be saying that it is backward and that industrialists do come to that State. If power is not available, how can industries up? Bombay was wise enough create enough of power resources; Madras was also clever enough.

SHRI N. R. MALKANI: But you have manpower.

SHRI LAL BAHADUR: But that will not help. Manpower will help in other matters and I shall say a few words about that also but so far as heavy industries are concerned, power is the most vital thing. Bombay was able to produce power and that too at a cheap rate. When I recently spoke to the Chief Minister, I told him, "If you want any new industry

to come up in Uttar Pradesh, for God's sake reduce the power rate". It is the highest. It was very high up till now but they have now slightly reduced it.

DR. R. B. GOUR: The Chief Minister of Uttar Pradesh will be consulting the stars.

SHRI M. GOVINDA REDDY: Not the Red Star.

Shri LAL BAHADUR: He may be consulting the stars, I do not know, but he is the author of a book on astrology and astronomy. I might tell the House that he is one of the few most learned people amongst us, amongst the administrators, a man who has written not less than twenty-five to thirty books on different subjects like mathematics, science, history, philosophy, international law and astronomy and astrology. He is a versatile person.

SHRI BHUPESH GUPTA: But since the Minister believes in astrology. . .

MR. DEPUTY CHAIRMAN: Order, order.

4 P.M.

Dr. R. B. GOUR: Then he can be a Vice-Chancellor, not a Chief Minister.

## (Interruptions.)

SHRI LAL BAHADUR: I merely said, do not take him lightly. It is true that I was also there in U.P. for two years and I should also be held partly responsible.

DR. R. B. GOUR: You were dealing with the Police.

Shri LAL BAHADUR: Anyhow, I was merely saying that Bombay gave those facilities. Similarly, in Madras they very wisely decided to develop power and electricity, in that State, and the result is that new industries are being set up without much difficulty.

Without dwelling much on this point any further, I should like to say a few words about small scale industries to which a reference was made by Mr. Bhupesh Gupta and to which some other friends also just now referred. I am in entire agreement with what Shri Bhupesh Gupta said just now.

SHRI BHUPESH GUPTA: For once you are in agreement.

Shri LAL BAHADUR: I do not know whether he is right or I am wrong. Anyhow . . .

SHRI BHUPESH GUPTA: Both are right.

SHRI LAL BAHADUR: But sorry I have to differ on one point in regard to that matter. Small-scale industries are absolutely essential but when I am talking about small-scale industries, I would like to divide them parts—the medium-size two industries and small-scale industries. Under our technical definition smallthose which industries are scale employ 100 workers with an investment capital of Rs. 10 lakhs. That is the maximum. We should concentrate on small-scale industries but I would suggest another category of industries, the medium-size industries in which we may have 1,000 or 2,000 workers and the investment may go up to Rs. 25 to Rs. 30 lakhs. So, we should have medium-size industries as well as small-scale industries and I also agree with Shri Bhupesh Gupta that consumer industries could be developed in this sector. For example, I have a feeling and I am getting it an expert on examined—I am not this-whether we can take up under the medium-size or small-scale sector industries like cement, paper and even machine tools. Of course the designing of machine-tools is a difficult thing; it is not so easy but we can have . . .

SHRI N. R. MALKANI: Food processing can be taken up in this.

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SHRI LAL BAHADUR: I think that should be in the third category. Food processing, etc. can come under the village and cottage industries; perhaps even in this too.

So I have just mentioned examples, cement, paper and even machine-tools and I remember that during the war days a large number of machine-tool factories came upthat was in the last war-but they died because necessary encouragement was not given to them after the war ended. So there is the possibility of inachine-tools being even made through small-scale industries. I have asked the Ministry to examine this matter and if it is possible to do it in the small-scale sector, we can give quite a number of new licences for factories which could be dispersed and set up in different parts of the country. In so far as small-scale industries are concerned. I do not think the difficulties that come up in connection with the heavy industries will be there. So it is important that if we want to industrialise the country, we will have to go in more for these small-scale industries because in the present context, in our present finar position with difficulties cia! foreign exchange availability, though we give the highest priority to some of these heavy industries which are most vital, we have to concentrate on the development of small-scale and medium-size industries. In fact this will revolutionise our people, industrialise our people mentally if we set up small-scale industries and spread them throughout the country but my difference with Bhupesh Guptaji is when he says that it should only be done in the public sector. It is not correct. I might tell him that .

SHRI BHUPESH GUPTA: I did not say everything should be there. The dominant position must be there; the new undertakings should, as far as possible, be in the public sector.

SHRI LAL BAHADUR: Well, I was referring to another matter. He said something the other day, when asking a question about the small machiperies exhibition which was organised here by the Americans, and I told him that day that to connect those exhibitions with the investment of American funds in the country was not quite correct. He did not put those questions quite correctly or in a relevant manner. He is right in that a team had this sense which wanted to discuss with private industrialists and if they agreed, they were prepared to consider whether they could invest funds in India. was a separate matter and the organisation of the exhibition was separately. Therefore I thought I should take this opportunity to make it clear. What Shri Bhupesh Gupta had said that day was somewhat different and therefore I wanted toclear up the position.

Now, I am glad that he says that the small-scale industries should not all be in the public sector. Bhupesh Guptaji has to remember is that at the present moment our urgent problem is to solve unemployment. It is one of the most important problems. And with this unemployment problem at the back of our minds. we will have to keep the small-scale sector especially open to any new entrepreneur who wants to come in and set up a new industry. If the Government has to do it, they must find the funds, rupee finance as well as foreign exchange. Some of these projects which I have just now mentioned and a few others may cost us not less than 1,300 to 1,500 crores of rupees. In fact we have a feeling that the allocations for industries in the Third Five Year Plan should roundabout Rs. 1,500 crores. Of course, they are still considering but they are finding it difficult to make that full allocation. So either the Government should concentrate on the industries first and naturally do less for the small-scale industries or if we take up the whole small-scale sector within Government's purview, then we will have to cut down some of these projects or the allocations made for these projects. But as we attach 2043 Expert Committee to study developmental problems

great importance-and you also, hon. Members of this House, do it—I feel that a balance will have to be struck.

Mr. DEPUTY CHAIRMAN: Half an hour is over.

SHRI LAL BAHADUR: Just five or six minutes more, Sir. If you have to strike a balance, you have to keep the field of small-scale industries open to individual entrepreneurs. If necessary, Government also can take part in it. In fact, generally the Government's policy is to help the small entreprein different ways. Industrial estates are there; we provide power; we provide shops, and help them in ways. Similarly, we machinery on a hire-purchase basis and other assistance is also given.

DR. R. B. GOUR: To what extent will the Government incur liability under the new scheme of the Reserve Bank guaranteeing the loans to smallscale industries by commercial banks?

SHRI LAL BAHADUR: Government will guarantee in cases where Government consider it advisable. In case there is a failure, Government will have to undertake the whole responsibility. We have to do it. These small people have not got the finance and the Reserve Bank will not give them the loan unless it is guaranteed by some authority.

DR. R. B. GOUR: The scheme is that the Reserve Bank will guarantee that loan and the loan has to be advanced by the commercial bank.

SHRI LAL BAHADUR: It comes to the same thing. We want to assist the small entrepreneurs and we want that a larger sum should be allocated for small-scale industries in the Third Five Year Plan. The main difficulty has been the shortage of raw material. We are not getting enough raw material to suply to the small-scale industries. During the last three or four years, our engineering industry has come up very well. They have been able to export some of their goods, sewing machines; electric fans,

etc. But their main difficulty is that they do not get adequate steel. They are not able to get non-ferrous metals. If we get enough steel, the production cl engineering industries, it is said, would easily go up by 100 per cent more than what we are manufacturing today. There are the export possi-The importance of smallbilities. scale industries is, no doubt, there, but the raw material has to be provided and necessary facilities have to be given by Government.

I shall not take more time of the House. I would merely say that it will not be correct to say that an expert committee should be appointed for this purpose.

DR. R. B. GOUR: Excuse me, hon. Minister . .

MR. DEPUTY CHAIRMAN: Order, order.

DR R. B. GOUR: It is an important national problem that he is speaking on. My point about banks refusing to. .

MR. DEPUTY CHAIRMAN: It is a different matter.

DR. R. B. GOUR: The whole institutional structure for financing the irdustry .

Mr. DEPUTY CHAIRMAN: Budget is coming. You can take it up then.

SHRI LAL BAHADUR: Before I conclude, I m'ght also mention this: Dr. Gour may not agree with me, but I also attach enough importance to cottage and small-scale industries, because it gives partial employment, if not full emp oyment.

Shri Malkani said that the food processing industry should taken up in the small-scale industries sector. I have no quarrel on that. It should be done. But the cottage industries organisation feels that the work in many of the processing in-

[Shri La! Bahadur.] dustries could be done by hand, whether it is milling of rice or extraction of oil or even making gur. For that, as stated by him, manpower is in abundance and we can utilise it. Even the village and cottage industries. friends do not rule out the use of power. In fact, they have appointed a committee to go into this matter to see whether small tools, etc. and even spinning wheels, could be utilised with power and utilised for the advantage of the spinner. So, that aspect is also very important.

I. therefore, suggest to the hon. Member not to press his Resolution. because what is needed is not a committee of experts. Every before us. In fact, if for a short while the opinions of other experts are kept aside, it will not do us much harm. Expert opinion is available Planning Commission or is obtained. There There are economists. technicians. Then, we consult so many bodies and ultimately the States are And then Parliament is consulted. consulted. All the aspects are taken into consideration and fully thrashed out in these meetings. In the circumstances, the setting up of a committee will unnecessarily lead further delay. We have to prepare our Plan. In fact, in the middle of March we are going to have the National Development Council meeting in which the details of the Third Five Year Plan will be presented. So, in the circumstances, I do not think it would be advisable to set up any such committee.

DR. A. SUBBA RAO: I am thankful to the Members for their participation in the discussion. I am really thankful to the Minister for his enlightening speech. But I cannot understand the opposition of certain Members, the way they attributed motives to our Party, and the way-I could not understand a Member's speech because he talked in Hindihe attributed certain motives to me personally, saying that we are trying to create feelings of North versus

South. That was not my intention at all. But you will have to take into account the feelings that are there. You cannot simply gloss over it or brush it aside. There are certain people there in the South-it is a very unheal hy trend-who are trying util se this regional disparity for their personal interests. Anyway, they are creating a sort of disunity in our country. I am saying that that is gaining ground. So, unless this regional disparity is removed, you are creating more and more scope for those persons to raise it and the unity of the country will be spoiled. That is the point that I wanted to stress. It is not a question that we are interested in creating that sort of feeling. We are not interested in creating regional ideas. Even as our Minister has just point out, it is a question of.

SHRI J. S. BISHT: But they do it even on the ground of language, not only economic disparity.

DR. R. B. GOUR: Because language crea'es certain difficulties for them.

MR. DEPUTY CHAIRMAN: Order, order.

Dr. A. SUBBA RAO: It is not a question οf language alone. For example, within a particular State if there is a minority community and if that minori'y region is not properly developed by that State, that scope to those people of the minority community to raise the cry that the majority community is not looking to their interests. And that creates certain problems there. That is the problem which I wanted to pose. It is not a question of our raising certain regional ideas or regional Chauvinism. This disparity definitely creates scope for it.

Now, Sir, the suggestion for an expert Committee was made because, in my opinion, the possibilities of different regions for setting up industries have not been properly gone into. That was my idea in suggesting an expert Committee—to go into the pos-

sibilities of the various regions, the availability of raw materials there, the possibilities of setting up particular types of industry, and so on. We feel, even at the governmental level, in the respective States that there is a great possibility of setting up certain industries there, to which the Central Government or the Planning Commission have not given proper consideration.

Again, with regard to this private sec.or, when you take into consideration the different areas and States. why is it that there are more industrialists who are coming forward to set up industries in Bombay or in Madras? Why are the industrialists not so enthusiastic to set up industries in the backward areas? What is the difficulty facing the industrialists there? How can it be set right? That was the idea behind my suggesting an expert Committee. I was citing the example of Kerala because I know more about Kerala. I do not understand, nor am I expected to understand, the problems of other States. I hoped that the Members who would participate in this discussion would highlight the problems of their respective States and then pose the problems to their Government so that they can be remedied. That is why I concentrated on Kerala, and it was not with any idea of posing only Kerala's problems and of no other States.

Wi'h regard to this particular problem, the previous Kerala Government found it difficult to set up certain industries there. So the industrialists there wanted the Government also to contribue some amount in the share capital. That was not acceded to by the Planning Commission. They have reasons. Because of got their own that, the industrialisation of suffered somewhat. So, the Committee I suggested could go in to that question with the different States, see what their problem was, what their difficulty was, and suggest ways and means to solve that problem.

Sir, I do not want to lengthen this discussion, nor is it my intention to

pinpoint or to put all the blame on the Government or on the Planning Commission. But the fact even today-and it has been accepted also by the Planning Sub-Committee of the A.I.C.C.—that regional disparities are still existing even after nine years of planning and even twelve years of our accepting the In dustrial Policy Resolution. It fact. So, we must go into the actual problems and difficulties of the different regions and then set them right. We must create the necessary conditions there. For example, I about the possibilities of setting up many power projects. That is one of the important things. Even I think that that Sub-Committee has recommended that the necessary conditions for the setting up of industries have to be created in those States by way of power and other things. So, State will have different possibilities, and our State, Kerala, specially can produce this power very cheaply. So, it would have been advisable for this Committee. if it had been set up. to see the extent to which power can be generated there in Kerala. The same consideration will apply to the other the Committee States, and suggest ways and means to decrease this regional disparity. That was my intention, and there was no quesion of any linguistic chauvinism or parochialism or anything of that sort. It was only to highlight the backwardness of certain regions that I had wanted this Resolution to be discussed.

I want one clarification with regard to equalisation of coal price. I think it will go a long way in helping the industrialists to start certain industries in these backward areas. Coal is such an important commodity for industrialisation.

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): There are many other sources of power.

Dr. A. SUBBA RAO: That is true, but the point is that the Estimates Committee has made that recommendation and so the Government can accept it. Just as you have accepted

[Dr. A. Subba Rao.] price equalisation for steel, you can also accept price equalisation for coal. That is my suggestion. These suggesgone into by tions could be Committee, and that was the only idea behind my Resolution. I do not intend Resolution. It to press this served its purpose. It has highlighted perhaps the problems of the backward regions. I would have been glad Members from the if some more different backward regions had participated in the debate and had highligted their problems so that they can be rectified.

Sir, I beg leave to withdraw my Resolution.

\*The Resolution was, by leave, withdrawn.

MR. DEPUTY CHAIRMAN: Then the next Resolution. Mr. Panigrahi is not here. The next one.

## RESOLUTION RE. NATIONALISA-TION OF THE GENERAL INSU-RANCE BUSINESS

SHRI BHUPESH GUPTA (West Bengal): Sir, on behalf of Shri N. C. Sekhar, I move the following Resolution:

"This House is of opinion that the general insurance business country should be nationalised."

Sir, this again is an important subject, and in sponsoring this Resolution we have done so not with a view merely to highlighting the need for nationalisation of the general rance but with the object of pressing this demand of ours. Sir, we hope the House will consider this proposition in its entirety and from the point of view of the national economy as a whole.

Sir, we are discussing this question towards the end of the Second Five Year Plan, and we are now approaching a bigger Plan, the Third Five Year Plan. Naturally we have now to keep the perspective in view when submit this suggestion.

Sir, a few years ago after a lot of agitation in the country which was reflected in the pressure of the Congress Party as well, the Government was obliged to come forward with a measure for the nationalisation of insurance. You will remember, Sir, that when in 1952-53 or so we had been advocating the nationalisation of life insurance, there was stiff opposition from the Government Benches, and it was not until a certain scandal came to light and became the subjectmatter of widespread controversy and discussion in this House and in the other House that the Government decided to do something about it. I mention this fact because even in the matter of nationalisation of life insurance the Government did not the initiative. The Government moved in the matter somewhat tardily and resisted the suggestion for nationalisation. When they did it, they did it partly under the compulsion of certain irresistible facts and partly growing pressure in the country for such nationalisation. Ever since the life insurance business has heer nationalised, the employees of general and life insurance busines and other sections of the public have been systematically demanding tha the general insurance business also b nationalised and that there is no logi in retaining this sector of insurance 1 private hands while the major sector viz, the life insurance business, ha been brought under the State secto I know that that again is resisted no only by big business, but also by th Treasury Benches. So far, they hav made no case against it; they hav made no case in favour of their stan that this general insurance should remain in the private secto Sir, in this connection, let me straight way point out that those people wh prophesied in the course of the dis

<sup>\*</sup>For text of the Resolution, vide cols. 1951-52 supra.